

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP (IB) No.745/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2020

Name of the Company:

Asian Steel Industries

V/s

Anwasha Engineering & Projects Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Tanmay Banthia appeared for Operational Creditor.

Learned Counsel Mr. Monaal Davawala appeared for Corporate Debtor.

Matter is settled. Hence, stands disposed-off with liberty to revive in case settlement fails.

Accordingly, CP(IB) 745 of 2019 stands disposed-off.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 8th day of December, 2020

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)